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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 130/397-398/NCLT/AHM/2016 (New)
C.P. No. 59/397-398/CLB/MB/2016 (Old)**

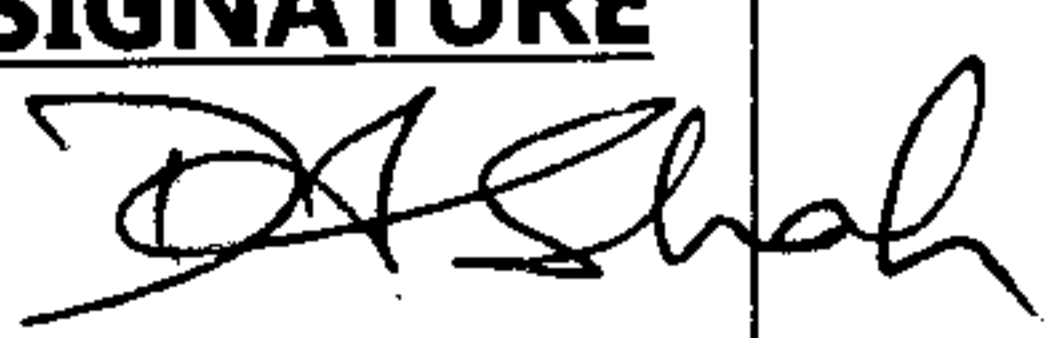
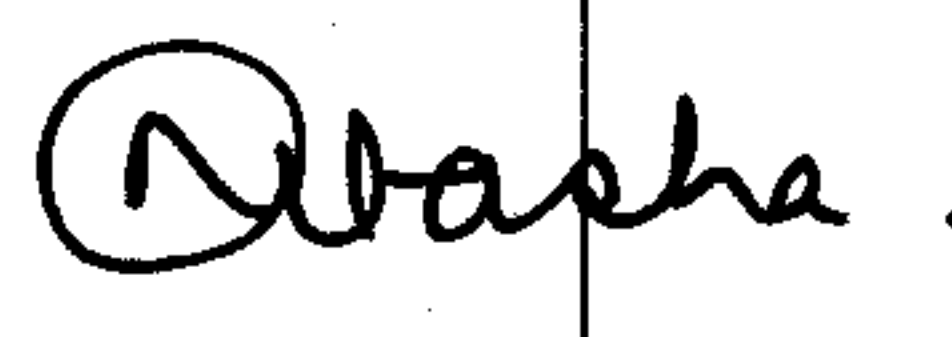
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Sangita A. Soni
V/s
Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHARMESH SHAH - a/w. SWATI SINGHAL - i/b GMS LEGAL.	SOLICITOR & ADVOCATE ADVOCATE	ADVOCATES FOR PETITIONER	
2.	ENRI NAVIN PAHWA WITH NATASHA SUTARIA. FOR THAKKAR & PAHWA, ADV.	SR. ADV. ADV.	RESPONDENT NOS 1-6	

ORDER

Learned Advocate Mr. Dharmesh Shah with Learned Advocate Ms. Swati Singhal i/b GMS Legal present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondents no. 1 to 6.

Heard arguments of Learned Counsel for Petitioner.

Petitioner Counsel filed written arguments.

For arguments of Learned Counsel for Respondents no. 1 to 6.

List the matter on 14.11.2017 for arguments of Respondents no. 1 to 6.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.